Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2011

Dated: 9th November, 2011

In the matter of:

Bihar Industries Association …. Appellant (s)

Versus

Bihar Electricity Regulatory Commission ….. Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Mohit Kumar Shah, Adv.
Mr. Samuel Haque, Adv. for BERC.

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, matter is adjourned to **7th December, 2011.**

(Court Master)

rkt